

[Shri P. C. Sethi]

and we are in a situation where it would not be desirable to reduce the quantum of petroleum products, it would not be a prudent policy to reduce the quantity of crude being refined by these companies. As I have said, the refinery agreements and the question of nationalisation and equity participation are under active consideration of the Government.

12.36 hrs.

RE : ADJOURNMENT MOTION

श्री अटल बिहारी वाजपेयी (म्वालिपर) : अध्यक्ष महोदय, मैंने एक काम रोको प्रस्ताव दिया है। मेरी प्रार्थना है कि आप उस पर फिर से विचार करें।

अध्यक्ष महोदय : मैंने उस पर एक काल अटेंशन नोटिस मंजूर किया है।

श्री अटल बिहारी वाजपेयी : यह काल कटेशन नोटिस का मामला नहीं है। असम में जो घटनायें हुई हैं, और जो आज के अखबार में छपी हैं, बड़ी गम्भीर हैं। दस लोग मारे गये, जिनमें औरतें भी मारी गईं। ऐसा लगता है कि पाकिस्तानी फौज लगातार हमले कर रही है। त्रिपुरा में जो शरणार्थी आये हैं उन में पांच शरणार्थी मारे गये। जम्मू के मैदर क्षेत्र में पाकिस्तानी घुस रहे हैं। ऐसा लगता है कि बंगला देश को मान्यता देने में सरकार द्वारा जो देर हो रही है उस से पाकिस्तान जगह जगह हमले कर के दुनिया का ध्यान बंगला देश की ओर से हटा रहा है। मेरा आप से निवेदन है कि फाइनेंस बिल पर इस के सम्बन्ध में चर्चा उठ सकती है, मगर देश की रक्षा के मामले को सदन इस तरह से टाले यह ठीक नहीं है।

अध्यक्ष महोदय : इस पर काल अटेंशन मोशन आ रहा है।

श्री अटल बिहारी वाजपेयी : काल अटेंशन से बात नहीं बनती है।

MR. SPEAKER : I have already admitted a calling attention notice.

श्री अटल बिहारी वाजपेयी : जो घटनायें हो रही हैं उन पर सदन चर्चा न करे क्या आप का यह मत है ? मैं समझता हूँ कि इस पर चर्चा करने का यही अवसर है। मेरी आप से प्रार्थना है कि आप फिर से विचार कीजिए।

MR. SPEAKER : A calling attention notice has been admitted.

श्री अटल बिहारी वाजपेयी : काल अटेंशन से बात नहीं बनेगी।

अध्यक्ष महोदय : इस पर ऐडजर्नमेंट मोशन नहीं आ सकता।

श्री अटल बिहारी वाजपेयी : क्या आप का कहना है कि हम इस समय ऐडजर्नमेंट मोशन नहीं रख सकते ?

MR. SPEAKER : What is going on at the border this side or that side is a continuous process. It has been going on for a long time. It is not a particular or recent happening. Whatever happens we allow to be discussed through a calling attention motion.

श्री अटल बिहारी वाजपेयी : मुझे बड़ा अफसोस है कि आप हमारी अपील पर विचार नहीं कर रहे हैं।

अध्यक्ष महोदय : मैंने काल अटेंशन रक्खा है। इस में अपील करने की कोई बात नहीं है।

श्री अटल बिहारी वाजपेयी : आप हमारे ऐडजर्नमेंट मोशन को स्थगित रखिये। कल मंत्री महोदय को सुन लीजिये और फिर इस को लाने की इजाजत दीजिये।

अध्यक्ष महोदय : वह तो स्थगित हो ही जायेगा।

श्री अटल बिहारी वाजपेयी : आप ने उस को रद्द कर दिया है। आप उस को स्थगित रखिये और मंत्री महोदय को सुनने के बाद निर्णय दीजिये।

MR. SPEAKER : I cannot commit myself.

12.40 hrs.

QUESTION OF PRIVILEGE *RE.* ALLEGED MISBEHAVIOUR OF POLICE WITH SHRI K. C. HALDAR
—Contd.

MR. SPEAKER : Shri Pant to make a statement with reference to the privilege matter raised by Shri K. C. Halder.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : We have received the following information from the Government of West Bengal. One car coming from Calcutta side was searched by the police at Durgapur on 15th July, 1971, and a dagger with a nine inch long blade was recovered from one of the inmates of the car who gave his name as Shri Kalachand Bhattacharji. In that car there were three or four other occupants including Shri K. C. Halder, Member of the Lok Sabha. On being questioned, Shri Kalachand Bhattacharji offered the explanation that the dagger was being carried for the security of the M. P. He was taken by police jeep to the Durgapur police station. Shri Halder followed the police jeep in his car entirely on his own. In regard to the recovery of the dagger from Shri Bhattacharji an entry was made in the General Diary in the police station. No one was put under arrest. After the entry had been made in the General Diary, the party resumed their journey.

SHRI KRISHNA HALDER (Ausgram) : I want to say that he is stating only the police version which is untrue and baseless and a big lie. My car was not coming from the Calcutta side. I went to visit the AVB Colony as I stated in my letter of the 22nd and in my statement also. The statement made by the police is baseless and untrue, and the hon. Minister is giving their version.

I also wrote a letter to the Editor *Statesman*. Calcutta edition. He published my letter on 23rd July. So, I beg to submit that it may be sent to the Privileges Committee. Let the Committee go into the matter. This

is my submission and appeal to all the members. I oppose strongly the statement given by the Minister in this House, which is the police version which is untrue and baseless.

MR. SPEAKER : He has referred to some statement in the *Statesman*.

SHRI K. C. PANT : He did make a statement to the press which appeared in the *Statesman*. I have not got the full version here, but one portion of it says that the officer concerned expressed apology at the end of the whole thing. It is my duty to report here the statement as conveyed by the West Bengal Government. Whatever information they give, that is the authoritative statement I have to make.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अब तो यह सारा सबाल प्रिविलेज कमेटी के पास भेज देना चाहिए।

SHRI SHYAMNANDAN MISHRA (Begusarai) : There is no other course.

MR. SPEAKER : So far as the question of arrest is concerned, this is denied by them. I called a meeting of the General Purposes Committee. I read the position as it was laid in Mr Koushik's case. The other day they were asking me not to send it to the minister for verification. But in Mr Koushik's case, as late as 1970, it was laid down that when such a question about privilege is brought up, the position from the other side should also be known. The facts of the arrest are denied. So far as disrespect and misbehaviour shown to the member are concerned, the position laid down was in that case, the Speaker should leave it to the House to decide. So, I leave it to the House to decide whether this should be sent to the committee or not. (*Interruptions*).

SHRI ATAL BIHARI VAJPAYEE : I formally move :

"That this matter be referred to the Committee of Privileges."

SHRI K. C. PANT : I have located this statement which appeared in the *Statesman* and if you permit me, I can read it.

SHRI A. K. GOPALAN (Palghat) : What is the use of that statement ?

MR. SPEAKER : He referred to that statement. Please read it.